| 232 | Written Answers to       | [RAJYA SABHA] |          | Unstarred Questions |
|-----|--------------------------|---------------|----------|---------------------|
| (a) | (b)                      | (c)           | (d)      | (e) = $(c/d*100)$   |
| 5.  | 2012-13<br>(provisional) | 6094.06       | 84215.92 | 7.24%               |

(c) and (d) In view of the size of Indian Railways and its vast operations, the administrative cost being incurred by Railways is considered as reasonable.

## Proposals from Gujarat

4168. SHRI DILIPBHAI PANDYA: Will the Minister of RAILWAYS be pleased to state:

- (a) the details of proposals for new railway lines and doubling received from Gujarat during the last three years and the current year;
  - (b) the details of action taken thereon by Railways; and
  - (c) the time by which the pending proposals are likely to be disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY): (a) to (c) Based on demands from the people and elected representatives of the State of Gujarat, survey for 33 new lines and 3 doubling projects falling fully/partly in the State of Gujarat have been sanctioned in the last three years and current year. Out of these, survey for 5 projects *i.e.* 5 new lines have been completed. The proposal for one new line project *i.e.* Bhavnagar-Khambhat *via* Mitli (130.60 km.) has been sent to Planning Commission for obtaining their "In Principle" approval.

## Appointment on compassionate grounds

4169. DR. T. SUBBARAMI REDDY: Will the Minister of RAILWAYS be pleased to state:

- (a) whether a large number of applications are pending for appointment on compassionate grounds in Railways;
  - (b) if so, the details thereof;
- (c) the norms adopted by Railways for appointment on compassionate grounds; and
- (d) the steps taken by Railways to process these applications in a time-bound manner?